## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION

:

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S)

: M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

S.No.

Name (in Capital)

Represented by

Signature

For T.K. Bhaskan Keerfui Krishna Coursel for Petitioners

## <u>ORDER</u>

Counsel for petitioner present and submitted that an appeal has been preferred before the NCLAT against the order passed on 6 July 2017 which is pending and prayed for time to submit the status of the appeal. Time is extended at request. Put up on 08.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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